

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 27617/2015

(Arising out of impugned final judgment and order dated 30/07/2015 in WP No. 51109/2011 passed by the High Court of Judicature at Allahabad)

MOHAR SINGH

Petitioner(s)

VERSUS

RAMPAL AND OTHERS

Respondent(s)

(With interim relief and office report)

Date : 23/09/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s)

Mr. S.R. Singh, Sr. Adv.
Mr. Mangal Prasad, Adv.
Mr. Ankur Yadav, Adv.
Ms. Shweta Yadav, Adv.
Mr. Avnish Singh, Adv.
Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

Dr. Rajeev Sharma, Adv.
Mr. Vipin Kumar Sharma, Adv.
Mr. Raghuvir Sharma, Adv.
Mr. Dharmendra Sharma, Adv.
Mr. Robin Babu, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the matter on 7th October, 2016.

(Meenakshi Kohli)
Court Master

(Jaswinder Kaur)
Court Master